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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

CP No. 443/2009
MA 1811/2009
MA 1812/2009
OA No. 184/2003

New Delhi this the 17th day of September, 2009.

**Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J)
Hon'ble Dr. Ramesh Chandra Panda, Member (A)**

Manjit Bharti,
S/o Shri Mani Ram,
ACF-1 Electric, N. W. Railway,
Railway Station,
Sri Ganga Nagar. ... Applicant

(By Advocate Shri G.D. Bhandari)

VERSUS

1. Shri Ashok Gupta,
General Manager,
Northern Western Railway,
Jaipur (Raj.)
2. Shri Alok Ranjan,
Divisional Railway Manager,
Northern Western Railway,
Bikaner (Raj.)
3. Shri Naveen Aggarwal,
Sr. Divisional Electric Engineer,
Northern Western Railway,
Bikaner (Raj.) ... Respondents

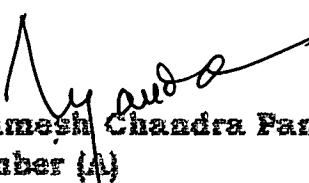
O R D E R (ORAL)

M. Ramachandran, Vice Chairman (J) :

Applicant submits that there is contempt shown by the respondents in not implementing the orders passed by the Tribunal in OA 184/2003 on 4.5.2004.

2. However, Mr. Bhandari concedes that applicant was not among one of the applicants in the earlier proceedings. In fact there were 25 applicants in the OA. None of them has chosen to complain, and years have passed.

3. Although, it is submitted that the judgment is in rem and even a third person similarly situated can come up with a contempt petition, we are not convinced about its relevance or sustainability. Applicant is not within his rights, according to us, to file this contempt application. Application is dismissed. MAs also stand disposed of.


(Dr. Ramesh Chandra Panda)
Member (J)


(M. Ramachandran)
Vice Chairman (J)

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